SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES IN RESPECT OF THE STATE OF CHHATTISGARH TO BE HELD FROM 27.09.2018 TO 28.09.2018 AT BHOPAL

Date : 27th Sep 2018 (Thursday) (Sr. No. 1-65) Time : 9:00 A.M.

Date : 27th Sep 2018 (Thursday) (Sr. No. 66~130) Time : 2:00 P.M.

Date : 28th Sep 2018 (Friday) (Sr. No. 131-195) Time : 9:00 A.M.

Date : 28th Sep 2018 (Friday) (Sr. No. 196-till last) Time : 2:00 P.M.

Venue

CPWD Service Centre, GPRA Colony Bharat Nagar, Near Shah Pura, Bhopal, Madhya Pradesh-462039

<u>Sr.No. 1</u>

F.No. N-11013/4176/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Bhuwan Lal Sahu, **Advocate** Sh. Lt.Ramnath Sahu Kuber Niwas, Krishna Nagar, Ramnagar, Santram Das Ward, No.19, Raipur, Chhatisgarh-492001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 2</u>

F.No. N-11013/4177/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Ms. Shahida Khatoon, Advocate Sh. Lt.Sh.A.K.Siddiqui Vidansabha Road,Mova Masjid Ke Pass,Thana Pandri Mova,Raipur Tehsil & Distt.Raipur CG.492001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/24.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 3</u>

F.No. N-11013/4178/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Ms. Yasmeen Begum, Advocate Sh. Azizul Kareem Baastal Amardeep Talkies Road Babu Jagjeevan Ram Ward Savitri Sadan Ke Baju Gali Raipur CG~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 4</u>

F.No. N-11013/4179/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Abdul Muiz, Advocate Sh. Lt.Abdul Lateef R-326, R.D.A. Colony Boriyakhurd, Raipur, Chhattisgarh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 5</u>

F.No. N-11013/4180/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Ms. Veena Desai, Advocate Sh. Lt.Sh.Jatubhai Desai Nemichand Gali, Gali No-1, Ramsagarpara Ward ganjpara Raipur CG.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 6</u>

F.No. N-11013/4181/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Dinesh Yadu, Advocate Sh. Krishna Kumar Yadu Near Ram Sager Talab, Rishda Road Baloda Bazar, Distt. Baloda Bazar, Bhatapara, Chhatisgarh-493332

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 7</u>

F.No. N-11013/4182/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Arun Kumar Awasthi, Advocate Sh. S.N.Awasthi A-8,L.I.C. Colony,Mova Raipur Chhattisgarh-492007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/31.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 8</u>

F.No. N-11013/4183/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Vidya Charan Das, Advocate Sh. Lt.Shri Neelmani Das At/Post-Paikin P.S./Tehsil-Saraipali Distt.Mahasamund Chhattisgarh-493558

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 9</u>

F.No. N-11013/4184/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Nandkant Shandilya, **Advocate** Sh. Banshilal Shandilya Santoshi Niwas Brahmanpara Raipur Chhattisgarh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 10</u>

F.No. N-11013/4185/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Moh.Aslam Khan, **Advocate** Sh. Marhum Abdul Sattar Khan Ward No-14,Harijan Chatrawas Ke Baju, Aarang Tehsil & Thana-Aarang,Distt.Raipur C.G.-493441

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 11</u>

F.No. N-11013/4186/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Mohan Lal Nishad, Advocate Sh. Lt.Devan Singh Nishad H.No.42/165, Durga Chowk Ke Pass, Ardash Nagar Mathmara Raipur C.G.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 12</u>

F.No. N~11013/4187/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Anil Kumar Surana, **Advocate** Sh. Lt.Vimalchand Surana Siddharth Chowk Ke Pass Tikarapara Raipur C.G.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 13</u>

F.No. N-11013/4188/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Vishvajeet Soni, **Advocate** Sh. Pawan Kumar Soni Kankali Para, Near Kankali Mandir, Raipur C.G.492001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 14</u>

F.No. N~11013/4189/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Neelesh Kumar Thakur, Advocate Sh. Lt.Sh.D.K.Thakur Lily Chowk, Purani Basti, Raipur C.G.492001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 15</u>

F.No. N-11013/4190/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Satbeer Singh Walia, Advocate Sh. Lt.Sh.Ajeet Singh Walia H.No.113, Near Labour Court Nature Care Hospital Road Anand Nagar Raipur C.G~492001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 16</u>

F.No. N-11013/4191/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Shashi Prakash Upadhyay, Advocate Sh. Lt.Sh.Ram Lakhan Upadhyay H.No.58 H.I.G.~II Sector~Pt. D.D. Upadhayay Nagar Dangania Raipur C.G.~492001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 17</u>

F.No. N-11013/4192/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Abdul Rahim Khan, Advocate Sh. Abdul Wahid Khan Near Pandri 2 Handa Chowk New Shant Neger Road Raipur C.G~492006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 18</u>

F.No. N-11013/4193/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Vijay Kumar Tejwani, **Advocate** Sh. Tara Chand Tejwani 33/255, Opp.Shiv Mandir Street, No.7, Ravigram, Telibandha Raipur C.G>

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 19</u>

F.No. N-11013/4194/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Vijay Kumar Bhoi, Advocate Sh. N.R.Bhoi Block No.42/503, D.D. Awas Kabir Nagar, Raipur C.G.-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 20</u>

F.No. N-11013/4195/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Sunil Kumar Singh, Advocate Sh. Jagnnath Singh Singh Bhawan Gali No.3, Satyam Vihar Colony Raipura, Raipur C.G.~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 21</u>

F.No. N-11013/4196/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Shiv Kumar Sahu, Advocate Sh. Nandlal Sahu Chunabhutti (Raman Mandir Ward) Ward No.21, Raipur Distt.C.G.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 22</u>

F.No. N-11013/4197/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Jawahar Lal Jaiswal, Advocate Sh. Lt.Sh.Kharbahra Jaiswal Shitla Chowk Purani Basti, Balodabazar, Chhattisgarh-493332

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 23</u>

F.No. N-11013/4198/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Saroj Gupta, Advocate Sh. Praveen Gupta Ambedkar Chowk, Infront of ICICI Bank manendragarh Road, Ambikapur, Distt.-Surguja Chhatisgarh-497001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 24</u>

F.No. N~11013/4199/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Bharti Rathore, **Advocate** Sh. Lt.Sh.Shailendra Singh Rathore Baijnathpara, Near Akhada Raipur C.G.-942001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 25</u>

F.No. N-11013/4200/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Rishikant Tiwari, Advocate Sh. R.B.Tiwari H.No.181, Road~3 Kasaridih Durg Tehsil & Distt. Durg C.G.491001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 26</u>

F.No. N-11013/4201/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Shriram Shirwas, Advocate Sh. Kirtan Lal H.No.LIG 86, Maharana Pratap Nagar Korba, Tehsil & Distt.Korba CG.~495677

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 27</u>

F.No. N~11013/4202/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Manisha Bhandarkar, Advocate Sh. Shishir Bhandarkar Stree No. 3 New Shantinagar Raipur CG.492007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 28</u>

F.No. N~11013/4203/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Ajit Pal Singh Marve, Advocate Sh. Lt.Sh.Kartar Singh Marve 5/4, Gyan Kartar Tower, Agrsen Marg, Teldhaninaka Raipur CG-492001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 29</u>

F.No. N~11013/4204/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Ghanshyam Das Gangwani, Advocate Sh. Lt.Sh.Vadhuman Gangwani Gangwani Chambers In frnot of Laxmi Talkies Juna Bilaspur C.G.-495001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 30</u>

F.No. N-11013/4205/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Sohan Lal Sharma, **Advocate** Sh. Lt.Sh.Gopal Chand Sharma H.No.123, Ward No.31, Aapapura Ward, Bhoipara,Durg Tehsil & Distt. CG~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 31</u>

F.No. N-11013/4206/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Anil Kumar Nande, Advocate Sh. Padmalochan Nande Near Shakti Mata Mandir Professor Colony, Raipur Distt.CG-492001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 32</u>

F.No. N-11013/4207/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Mangalchand Devagan, Advocate Sh. Lt.Lagan Sai Kashinagar Ward No,16, Korba Tehsil & Distt.Korba CG~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 33</u>

F.No. N~11013/4208/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Santosh Kumar Pandey, Advocate Sh. Lt.Sh.Jhumuk Lal Pandey Mukut Nagar Behind Water Tank Eidgahbhata Rait C.G-492001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 34</u>

F.No. N-11013/4209/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Shashikant Agrawal, Advocate Sh. Nandkishore Agrawal H.No.61/101, old Police Line Sonarpara old Basti Raipur C.G-492001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 35</u>

F.No. N-11013/4210/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Sanjaykumar Gajbhiye, **Advocate** Sh. Annaram Gajbhiye J~17, Sector~2, Avanti Vhar Post Ravigram Telibandha Raipur C.G~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 36</u>

F.No. N-11013/4211/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RajKumar Rathore, Advocate Sh. Shri Purshottam Rathore Ward No. 6 Netaji Chowk Jangir JANJGIR-CHAMPA C.G-495568

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 37</u>

F.No. N-11013/4212/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Priyam, **Advocate** Sh. Vikram Bhatt A-85 Sector-12 Noida BIHAR JAMUI

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 38</u>

F.No. N-11013/4213/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Smt.Dilshad Ali, Advocate Sh. Sayed Sadik Ali Nurani Chowk pandri Road Rajatalab Raipur C.G~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 39</u>

F.No. N-11013/4214/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Ashish Pandey, **Advocate** Sh. Lt.Sh.Chandrakant Pandey 40, State Bank Colony, Sunfer Nagar Raipur C.G~ 492013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 40</u>

F.No. N-11013/4215/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MANIK MISHRA, Advocate Sh. IL MISHRA NEAR DURGA CHOWK SHANKAR NAGAR Durg C.G~491001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 41</u>

F.No. N-11013/4216/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. VISHNU PRASAD SHARMA, Advocate Sh. SHYAM SUNDAR SHARMA GOVIND BHAWANSHANICHARI BAZAR Durg C.G~491001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 42</u>

F.No. N-11013/4217/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ANIL JAISWAL, Advocate Sh. KHUSHAL SINGH SHALLMANI GALLI NO 1 H NO 97 JAWAHAR NAGAR DURG C.G~491001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 43</u>

F.No. N~11013/4218/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Abhishek Kumar Bharat, Advocate Sh. Kishor Kumar Bharat Near Thursday Market BILASPUR C.G~495001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 44</u>

F.No. N-11013/4219/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. HABIB AHEMAD JILANI, Advocate Sh. MEHBOOB AHEMAD JILANI NEAR HADDI GODAM AMAPARA DHAMTARI AMA PARA DHAMTARI DHAMTARI CG~493773

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 45</u>

F.No. N-11013/4220/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Vivek Kumar Pandey, Advocate Sh. Bharat Pandey H.No.Q-H-20, Irrigation Colony, Pratapur Naka Ring Road, Ambikapur C.G-497001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 46</u>

F.No. N-11013/4221/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Laxmi Kant Dwivedi, Advocate Sh. Brahman Near Anuradha Hotel, Old Bus Stand Kurud Tehsil Kurud Distt.Dhamtai C.G~493663

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 47</u>

F.No. N~11013/4222/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Vijay Kumar, **Advocate** Sh. Raju Lal Chandrakar Shastri Chowk Kelabadi Durg, C.G~491001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 48</u>

F.No. N-11013/4223/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SHAILENDRA KUMAR JOSHI, Advocate Sh. GOVARDHAN PRASAD JOSHI H NO. 799, WARD 13, DANTEWADA MAINROAD DANTEWADA DANTEWADA,DANTEWADA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 49</u>

F.No. N-11013/4224/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ARVIND KUAMR PARIHAR, Advocate Sh. BRIJ LAL SINGH PARIHAR SUBHASHPARA BHANUPRATAPPUR TAHSIL BHANUPRATAPPUR,KANKER,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 50</u>

F.No. N-11013/4225/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. GANPAT RAM YADAV, Advocate Sh. RADHESHYAM YADAV QUA NO 32 SECTOR 1 STREET NO 1 NEAR DURGA CHOWK PROFESSOR COLONY RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 51</u>

F.No. N-11013/4226/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANDIP KUMAR SHRIVASTAVA, Advocate Sh. NARENDRA KUMAR SHRIVASTAVA 104 MANJHAPARA KANKER,KANKER,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 52</u>

F.No. N~11013/4227/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SMT SHAILENDRI VERMA PARGANIHA, Advocate Sh. LATE CHAIT RAM DHURANDHAR JANTA QTR NO. 86 CHOUBEY COLONY RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 53</u>

F.No. N-11013/4228/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SUNIL KUMAR VERMA, Advocate Sh. MULCHAND VERMA VILL DHANELI PO GIROUD THANA DHARSIWA, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 54</u>

F.No. N-11013/4229/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. PARMANAND DESHMUKH, Advocate Sh. SITARAM DESHMUKH BEHIND TALWAR BHAWAN SUBHASH NAGAR DURG CG ,DURG,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 55</u>

F.No. N-11013/4230/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SHYAMA CHARAN GUPTA, Advocate Sh. KAMESHWAR PRASAD GUPTA BEHIND PRIMARY SCHOOL NEAR PULIYA SHITLA WARD AMBIKAPUR,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 56</u>

F.No. N-11013/4231/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SURESH KUMAR SHARMA, Advocate Sh. HARI BHAJAN SHARMA NEW RISDIA SHIV MANDIR BHADRAPARA BALCO NAGAR KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 57</u>

F.No. N-11013/4232/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Dilip Kumar Chhutani, Advocate Sh. V.R.Chhutani D 59, Sector 1 Devendra Nagar Raipur,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 58</u>

F.No. N-11013/4233/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAJESH NAIR, Advocate Sh. RADHAKRISHNAN MAIN ROAD SATYANANDPALLI PAKHANJORE,KANKER,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 59</u>

F.No. N-11013/4234/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SHRAWAN KUMAR KENWAT, Advocate Sh. RAM LAL KENWAT WARD NO 31 INDUSTRIAL AREA KHARMORA DISTT KORBA CG ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 60</u>

F.No. N-11013/4235/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ABHA CHANDRAKAR, Advocate Sh. NAND KUMAR CHANDRAKAR NIRANKARI FURNITURE KE PICHHE PANDRI RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 61</u>

F.No. N-11013/4236/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ANJU BANCHHOR, Advocate Sh. JAGDISH PRASAD BANCHHOR B~13, RAVI NAGAR CIVIL LINE RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 62</u>

F.No. N-11013/4237/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SHANKAR RAM SAHU, Advocate Sh. SAHAS RAM SAHU PURANI BASTI JAMNIPALI PO ~ JAMNIPALI NTPC TEH ~ KATGHORA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 63</u>

F.No. N-11013/4238/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DAULAT RAM SARTHI, Advocate Sh. LALGI SARTHI KARMA TAKIES KE SAMNE NEHRU NAGAR BALCO ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 64</u>

F.No. N-11013/4239/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DEEPAK KUMAR DUBEY, Advocate Sh. LAXMI PRASAD DUBEY BHANDARI CHOWK PURANI BASTI,KORBA ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 65</u>

F.No. N-11013/4240/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. GANESH KUMAR PANDEY, Advocate Sh. BRINDA PRASAD PANDEY MAKAN NO 515 PODI BAHAR KOSABADI WARD NO 21 KORBA TEH AND DISTT KORBA CG,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 66</u>

F.No. N-11013/4241/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. GEETESH KUMAR BAIS, Advocate Sh. ISHWAR RAM BAIS BEHIND HARIBHOOMI PRESS BESIDE HP VIPLAV GAS GODOWN AMBEDKAR CHOWK CHHATTISGARH NAGAR TIKARAPARA,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 67</u>

F.No. N-11013/4242/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. REKHA BAGHEL, Advocate Sh. Kuwardas Sonwani VILL~ GOTIYARDIH POST ~ KONDAPAR TAH ~ ABHANPUR,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 68</u>

F.No. N-11013/4243/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ANAMIKA MISHRA, Advocate Sh. RATAN KUMAR GUPTA HN. 09 JP VIHAR MANGLA BILASPUR,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 69</u>

F.No. N-11013/4244/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAKESH KUMAR MISHRA, Advocate Sh. RAVINDRA KUMAR MISHRA SAVITRI BHAWAN JABRAPARA SARKANDA,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 70</u>

F.No. N-11013/4245/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. PADMA CHOUHAN, Advocate Sh. BHARAT LAL CHOUHAN SF 960 CSEB COLONY KOSABADI KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 71</u>

F.No. N-11013/4246/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. CHANDRAPAL SINGH PAWAR, Advocate Sh. DHRUWVPAL SINGH PAWAR LABOUR COLONY HOUSE NO. 170 WARD NO. 17, RAJNANDGAON, RAJNANDGAON, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 72</u>

F.No. N-11013/4247/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DINESH CHANDRA NAIK, Advocate Sh. LATE VISHWANATH NAIK RUSSIAN HOSTEL CSEB COLONY KORBA EAST ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 73</u>

F.No. N-11013/4248/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DEEPA DAS, **Advocate** Sh. T M DAS SADAR WARD MAIN ROAD MAIN ROAD,BASTAR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 74</u>

F.No. N-11013/4249/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SONA RAKSEL, Advocate Sh. LATE SHRI KALLU RAKSEL NEAR VIDEO WORLD MOUDHAPARA RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 75</u>

F.No. N-11013/4250/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. NIRMALA SAHU, Advocate Sh. AGNU RAM SAHU HNO S 1 C 19 SEC 03 STREET NO 01 PROFESSOR COLONY RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 76</u>

F.No. N-11013/4251/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. TULSI VISHWAKARMA, Advocate Sh. PUNA VISHWAKARMA H NO 429 WARD NO 41 PARSHABHANTA BALCO NAGAR KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 77</u>

F.No. N-11013/4252/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. K NAGESWAR RAO, Advocate Sh. K. SUBBA RAO LIG 05 HOUSING BOARD COLONY DR. RAJENDRA PRASAD NAGAR KORBA PHASE 2 TEH. AND DISTT KORBA CG,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 78</u>

F.No. N-11013/4253/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANJAY KUMAR GUPTA, Advocate Sh. S P GUPTA SANJAY NIKUNJ CIVIL LINE, WARD NO 18 MANENDRAGARH,KOREA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 79</u>

F.No. N-11013/4254/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MANGHI LAL PATEL, Advocate Sh. BALDU PRASAD PATEL VILL SEMIPALI THANA DARRI THASIL KATGHORA JILA KORBA WARD NO 48 JAMNIPALI,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 80</u>

F.No. N-11013/4255/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. VINOD KUMAR NAYAK, Advocate Sh. SHRI MADAN LAL NAYAK VILL NO. 35, MARUTI LIFE STYLE MAHOBA BAZAR KOTA RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 81</u>

F.No. N-11013/4256/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MOHAMMED ISHAQUE, Advocate Sh. SHEIKH IBRAHIM B-325 PHASE II RAJKISHORE NAGAR ,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 82</u>

F.No. N-11013/4257/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAM BHUSHAN, Advocate Sh. LATE GOKUL PRASAD LIG 135 PT. RAVI SHANKAR SHUKLA NAGAR KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 83</u>

F.No. N-11013/4258/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. BALBAN KUMAR, Advocate Sh. Late Tamu Ram Near PNB ATM Main Road Awarabhata Dantewada C.G. ,DANTEWADA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 84</u>

F.No. N-11013/4259/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Sandeep Kumar Singh Banafar, Advocate Sh. Hirendra Singh Banafar Behind Tiwari Udyan, Old Chandania Para Ward No. 17 Janjgir ,JANJGIR-CHAMPA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 85</u>

F.No. N-11013/4260/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. LATA JOSHI, Advocate Sh. LATE SHRI JAGDISH JOSHI VILL~ GATAPAR POST AND BLOCK~ ABHANPUR RAIPUR,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 86</u>

F.No. N-11013/4261/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANJAY TRIPATHI, Advocate Sh. LAKHAN PRASAD WARD NO 03 BRAMAHAN PARA LORMI ,MUNGELI,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 87</u>

F.No. N-11013/4262/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANTOSH PURI GOSWAMI, Advocate Sh. CHAMPESHWAR PURI MAULI PARA FINGESHWAR ,GARIYABAND,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 88</u>

F.No. N-11013/4263/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. UPENDRA KUMAR VERMA, Advocate Sh. LATE PARAS NATH VERMA H NO 423-9 MAIN ROAD DADAR KHURD KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 89</u>

F.No. N-11013/4264/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAVI KUMAR SHARMA, Advocate Sh. RAMESH KUMAR SHARMA VILLAGE- KHEKHTARA HARDI POST OFFICE-BODTARA KALA TAHSIL-LORMI,MUNGELI,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 90</u>

F.No. N-11013/4265/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. KRISHNA KUMAR SINHA, Advocate Sh. AWADH RAM SINHA VILLAGE BORSI POST BORSI TEHSIL RAJIM,GARIYABAND,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 91</u>

F.No. N-11013/4266/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SAJENDRA KUMAR PANDEY, Advocate Sh. RAM NARAYAN PANDEY BEHIND GOLDEN MARBLE, NEAR SHANTI ATTA CHAKKI PRINCE COLONY LAXMI NAGAR, RAIPUR,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 92</u>

F.No. N-11013/4267/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. KESHAV KUMAR NAMDEO, Advocate Sh. SHANKAR LAL NAMDEO INFRONT OF OLD NAGAR PALIKA PARISHAD TEH-BEMETARA DIST-BEMETARA,BEMETARA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 93</u>

F.No. N-11013/4268/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. NARENDRA KUMAR GOSWAMI, Advocate Sh. UMED BHARTI GOSWAMI PADAWPARA KARGI ROAD KOTA ,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 94</u>

F.No. N-11013/4269/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. CHUNNI LAL RAJWADE, Advocate Sh. MADAN MOHAN RAJWADE H NO 373,WARD NO 04,DURPA ROAD ,PURANI BASTI,KORBA ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 95</u>

F.No. N-11013/4270/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ARUN KUMAR SINGH, Advocate Sh. NARAYAN SINGH CHANDNI CHOWK KUDUDAND BILASPUR ,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 96</u>

F.No. N-11013/4271/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. VIJAY RATHORE, Advocate Sh. B C RATHORE BEHIND BHARAT GAS GODOWN LAXMI NAGAR PACHPEDI NAKA RAIPUR,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 97</u>

F.No. N-11013/4272/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANJAY KUMAR SAHU, Advocate Sh. GEND RAM SAHU KUDUDAND MATAR CHOURA STREET NO 2 BILASPUR BILASPUR, BILASPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 98</u>

F.No. N-11013/4273/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ARVIND KUMAR KANAUJIYA, Advocate Sh. BHAGWANDAS KANAUJIYA SADAR ROAD JAISTAMBH CHOWK AMBIKAPUR ,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 99</u>

F.No. N-11013/4274/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. VIJAY KUMAR PANDEY, Advocate Sh. GANESH PRASAD PANDEY BRAMHAN PARA WARD NO. 7 TEH AND DIST BEMETARA, BEMETARA, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 100</u>

F.No. N-11013/4275/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Ganpat Prasad Gupta, Advocate Sh. Late Shri Baijnath Saw Ward No. 5 Maheshwar Galli Godhanpur Ambikapur,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 101</u>

F.No. N-11013/4276/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAVISHANKAR DAS, Advocate Sh. LT NATTHUDAS AT KHAPRABHATHHA BUDHWARI WARD NO 21 TEHSILL-DISTRICT KORBA CG ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 102</u>

F.No. N~11013/4277/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DINESH MADHWANI, Advocate Sh. CHETAN DAS MADHWANI AASTMA COLONY AJ 28 SAKRI BILASPUR BILASPUR,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 103</u>

F.No. N-11013/4278/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MAHENDRA SINGH YADAV, Advocate Sh. SHANKAR LAL YADAV CHANDNI CHOWK, BABU PARA RAIGARH C.G. ,RAIGARH,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 104</u>

F.No. N~11013/4279/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Nimish Tiwari, Advocate Sh. Gajendra Tiwari main road ,MAHASAMUND,CHHATTISGARH

baghbahara

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) **DEPUTY LEGAL ADVISER &** COMPETENT AUTHORITY

<u>Sr.No. 105</u>

F.No. N-11013/4280/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAJENDRA PRASAD PANDEY, Advocate Sh. LATE VIDYADHAR PANDEY MURARKA MARKET, KORBA KORBA KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 106</u>

F.No. N-11013/4281/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAM NARAYAN PRASAD, Advocate Sh. BAIJNATH PRASAD NORTH RING ROAD KEDARPUR AMBIKAPUR ,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 107</u>

F.No. N-11013/4282/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. NIRAJ PANDEY, Advocate Sh. RAMESH CHAND PANDEY RAM MANDIR ROAD BRAHAM PARA AMBIKAPUR ,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 108</u>

F.No. N-11013/4283/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. NIRANJAI KUMAR SAHU, Advocate Sh. LATE J.N.SAHU WARD NO 9 MANJHIPADHAR DANTEWADA ,DANTEWADA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 109</u>

F.No. N-11013/4284/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MANOJ KUMAR RATHORE, Advocate Sh. JAGDISH PRASAD RATHORE KORBA KORBA KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 110</u>

F.No. N-11013/4285/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAJESH NAIR, Advocate Sh. RADHAKRISHNAN NAIR SATYANANDPALLI SATYANANDPALLI PAKHANJORE,KANKER,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 111</u>

F.No. N-11013/4286/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SIRAZ KHAN, Advocate Sh. NYAZ KHAN IMTIYAZ KHAN, RTO ADVISOR NIHARIKA ROAD KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 112</u>

F.No. N-11013/4287/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. TAMESHWAR VERMA, Advocate Sh. DASHRATH LAL VERMA PARSABHADER ROAD CIVIL LINE BALODA BAZAR,BALODA BAZAR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 113</u>

F.No. N-11013/4288/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. GIREESH KUMAR THAKUR, Advocate Sh. AMAR SINGH VILLEGE KASOLI POST-HEERANAR TH-GEEDAM DANTEWADA ,DANTEWADA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 114</u>

F.No. N-11013/4289/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. HIRALAL PAL, Advocate Sh. LATE DASAI LAL PAL H NO 69 KUNWA BHANTTA NEHRU NAGAR KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 115</u>

F.No. N-11013/4290/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. BHUWAN LAL SAHU, Advocate Sh. HEM LAL SAHU D-8 MANASPURAM COLONY MATHPURENA RAIPUR,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 116</u>

F.No. N-11013/4291/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Harish Kumar Sahu, Advocate Sh. Loknath Sahu House 19, Ward 14 Gariaband Bajrang Chowk Gariaband ,GARIYABAND,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 117</u>

F.No. N-11013/4292/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Rajesh Sonkar, Advocate Sh. jagannath sonkar 29_304 purani basti lohar chowk main road raipur,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 118</u>

F.No. N-11013/4293/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DHANNJAY KUMAR SAHU, Advocate Sh. BHUGESHWAR PRASAD SAHU IN FRONT OF NEW CIRCUIT HOUSR VAISHNAV COLONY BALODA BAZAR, BALODA BAZAR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 119</u>

F.No. N-11013/4294/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ONKARESHWAR SAMRATH, Advocate Sh. DAYALU RAM SAMRATH SHIVAJI WARD NO 2 SAMRATHPARA TH-GEEDAM DISTRICT DANTEWADA ,DANTEWADA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 120</u>

F.No. N-11013/4295/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Dharmendra nath dubey, Advocate Sh. Late shri Mahatam dubey House no 55 ward no 6 shivdhari colony Near idea tower uttari maharana pratap chowk ,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 121</u>

F.No. N-11013/4296/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SATISH KUMAR GUPTA, Advocate Sh. DWARIKA PRASAD GUPTA C-24 SEC-1 EKTA NAGAR GUDHIYARI,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 122</u>

F.No. N-11013/4297/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANTOSH KUMAR MODI, Advocate Sh. LATE MADAN LAL MODI IN FRONT OF SAPATDEV MANDIR MG ROAD ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 123</u>

F.No. N-11013/4298/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. PRAKASH KUMAR SAHU, Advocate Sh. RAMMILAN SAHU 77 KHA SHITLA NAGAR GOVINDPUR,KANKER,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 124</u>

F.No. N-11013/4299/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANTOSH KUMAR YADAV, Advocate Sh. JEEVAN LAL YADAV NEAR POLICE LINE WARD NO 4 RATANPUR ,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 125</u>

F.No. N-11013/4300/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAVI SHANKAR DIXIT, Advocate Sh. LAXMI NARAYAN DIXIT KA-10 KARMA VIHAR NEAR MOTI NAGAR,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

Sr.No. 126

F.No. N-11013/4301/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. CHHABI RAM SAHU, Advocate Sh. NANKU RAM SAHU H NO 241 VILLAGE UPARWARA POST UPARWARA BLOCK ABHANPUR HIGH SCHOOL PARA,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 127</u>

F.No. N-11013/4302/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. VISHNU DAS VAISHNAV, Advocate Sh. SHRI BHUWAN DAS VAISHNAV MAIN ROAD SARORA INDUSTRIAL AREA URLA RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 128</u>

F.No. N-11013/4303/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SATYANARAYAN KARMA, Advocate Sh. LATE JAGGU RAM KARMA VILLAGE PHARASPAL POST PHARASPAL TH-GEEDAM DANTEWADA ,DANTEWADA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 129</u>

F.No. N-11013/4304/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MAHESH KUMAR YADAW, Advocate Sh. DAUWA RAM YADAW WARD NO 04 DOBHA PARA RAJIM TEHSIL RAJIM,GARIYABAND,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 130</u>

F.No. N-11013/4305/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ASHA JAISWAL, Advocate Sh. SANTH PRASAD JAISWAL ITI COLONY, IN FRONT OF DPO OFFICE GANDHI CHOWK AMBIKAPUR ,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 131</u>

F.No. N-11013/4306/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MANOJ KUMAR SINGH, Advocate Sh. LATE SURYA BAKSH SINGH THAKUR JAY BHAIRAV KIRANA STORES YELLOW BUILDING KAPA LODHIPARA, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 132</u>

F.No. N-11013/4307/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Dhanraj Singh Rajput, Advocate Sh. GANESH SINGH RAJPUT NEW RISDA BHADRAPARA BALCO AMBADKAR CHOWK THAKUR NAKA MOHALA WARD NO36 BALCO NAGAR KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 133</u>

F.No. N-11013/4308/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. KRISHNA KUMAR CHANDRAKAR, Advocate Sh. SHRI ROM LAL CHANDRAKAR BHARAT MATA WARD 30, AZAD CHOWK BIRGAON RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 134</u>

F.No. N-11013/4309/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. VIVEK KUMAR SINGH, Advocate Sh. NARENDRA NARAYAN SINGH NA NEAR PAHUNA DUKAN KEDARPUR,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 135</u>

F.No. N-11013/4310/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SATISH CHANDRA MISHRA, Advocate Sh. GIRJA SHANKAR MISHRA SATTIPARA NEAR KARBALA AMBIKAPUR ,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 136</u>

F.No. N-11013/4311/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MUKESH KUMAR BAIRAGI, Advocate Sh. JAGDISH DAS BAIRAGI VILL POST KUDURMAL KORBA ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 137</u>

F.No. N-11013/4312/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ARUNA MISHRA, Advocate Sh. SHRI HARISHANKAR MISHRA RAILWAY COLONY MANDIR HASOUD WARD NO 6 BLOCK- ARANG, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 138</u>

F.No. N-11013/4313/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Dushyant Kumar Sinha, Advocate Sh. Chandrasekhar Sinha House22, Ward 14 Gariaband Bajrang Chowk Gariaband Chhattisgarh ,GARIYABAND,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 139</u>

F.No. N-11013/4314/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. AMARENDRA KUMAR GUPTA, Advocate Sh. LATE NANDLAL PRASAD GUPTA NEAR ARIHANT HOSPITAL MISSION CHOWK AMBIKAPUR ,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 140</u>

F.No. N-11013/4315/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Ms.SNEHA R VAIDYA, Advocate Sh. VIJAYRAO CHOUDHARY RADHA KRISHNA MANDIR SUBHASH CHOWK BHILAI ~3,DURG,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 141</u>

F.No. N-11013/4316/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. VISHWADINI PANDEY, Advocate Sh. SHANKAR LAL SAHU AVANTI VIHAR COLONY MOWA RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

Sr.No. 142

F.No. N-11013/4317/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. GOURI BORAL, Advocate Sh. M P SHRIVASTAVA FLAT NO. 806 A HARSH HORIZON DALDAL SEONI MOWA RAIPUR RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 143</u>

F.No. N-11013/4318/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. AMARJEET SINGH CHHABRA, Advocate Sh. LATE SHRI SAHEB SINGH CHHABRA AMRIT NIWAS SHYAM NAGAR RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 144</u>

F.No. N-11013/4319/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Meenu Trivedi Joshi, Advocate Sh. V L Trivedi House No. 199 Indira Commercial Complex T.P. Nagar,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 145</u>

F.No. N-11013/4320/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Hemant Rathod, Advocate Sh. Valmji Bhai Rathod 15~1304 himmat colony geeta nagar raipur,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 146</u>

F.No. N-11013/4321/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. PRABHAKAR SETHI, Advocate Sh. GOVIND SETHI NAMNAKALA, NEAR NAVIN KIRANA STOR AMBIKAPUR, SURGUJA, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 147</u>

F.No. N-11013/4322/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SUNIL KUMAR GUPTA, Advocate Sh. BADRI PRASAD GUPTA RAIGARH ROAD SITAPUR ,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 148</u>

F.No. N-11013/4323/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ISHWAR LAL SAHU, Advocate Sh. SHRI TEJ RAM SAHU LAXMI NAGAR EKTA CHOWK PACHPEDI NAKA RAIPUR,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 149</u>

F.No. N-11013/4324/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SIMPY KUMAR PANDEY, Advocate Sh. GAURI SHANKAR PANDEY BEHIND JILA JAIL MIG 50 HOUSING BOARD COLONY KHARMORA ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 150</u>

F.No. N~11013/4325/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. VIRENDRA KUMAR KASHYAP, Advocate Sh. HAJARI LAL KASHYAP VILLAGE- SARAI PATERA POST OFFICE-JHAJHAPURI TAHSIL -LORMI,MUNGELI,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 151</u>

F.No. N-11013/4326/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MOTIRAM KOSHALE, Advocate Sh. KUNJURAM KOSHALE GURU GHASIDAS NAGAR WORLD BANK COLONY BHILAI ~3,DURG,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 152</u>

F.No. N-11013/4327/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Rameshwar Kumar Nirmalkar, Advocate Sh. Dayalu Ram Nirmalkar House 63, Purana Mangal Bajar Gariaband, Chhattisgarh Ward 14 Gariaband Chhattisgarh ,GARIYABAND,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 153</u>

F.No. N-11013/4328/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DEEPAK KUMAR SAHU, Advocate Sh. UDHO PRASAD SAHU MIG 21 SECTOR 4 PD DDU NAGAR RAIPUR ,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 154</u>

F.No. N-11013/4329/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANDHYA SHARMA, Advocate Sh. LAXMI NARAYAN SHARMA SAI KUTEER MAHAVEER NAGAR RING ROAD NO. 1,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 155</u>

F.No. N-11013/4330/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MATADIN YADAV, Advocate Sh. SHOBHIT RAM YADAV GOVT QTR NO 5 SHAHID CHOWK NEAR DULHAN SAREE SHOWROOM, RAIGARH, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 156</u>

F.No. N-11013/4331/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. GANESH KUMAR BAGHMAR, Advocate Sh. BHOLA RAM BAGHMAR VAISHNAV COLONY BALODA BAZAR BALODA BAZAR,BALODA BAZAR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 157</u>

F.No. N-11013/4332/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SOHAN LAL SAHU, Advocate Sh. HARI RAM SAHU VILL SEMIPALI THANA URGA KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 158</u>

F.No. N-11013/4333/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. JAI PRAKASH GUPTA, Advocate Sh. RAM LAKHAN SAW PETROL PUMP ROAD RAMANUJGANJ ,BALRAMPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 159</u>

F.No. N-11013/4334/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Ms.DEEPMALA THAKRE, Advocate Sh. TUKARAM VAIDYA RADHA KRISHNA MANDIR SUBHASH CHOWK BHILAI ~3,DURG,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 160</u>

F.No. N-11013/4335/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAJESH KUMAR PURIA, Advocate Sh. NAND LAL PURIA NA PANDOLEE DHOURPUR,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 161</u>

F.No. N-11013/4336/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Hemant Kumar Sinha, Advocate Sh. Radhelal Sinha Rajpur Post Sarghi Teh Magarlod ,DHAMTARI,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 162</u>

F.No. N-11013/4337/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. NARENDRA KUMAR VERMA, Advocate Sh. LATE RAMSINGH VERMA VILL AND POST NARDAHA VIA MCF PS VIDHAN SABHA,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 163</u>

F.No. N-11013/4338/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MOHAMMED SALIM KHAN, Advocate Sh. LAL MOHAMMED KHAN NEAR AMEEN KIRAN STORE, SHIV MANDIR NEZAMI CHOWK SANJAY NAGAR RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 164</u>

F.No. N-11013/4339/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SHEEL TIWARI, Advocate Sh. J.C. SHARMA QTR NO. F-2 NAGAR NIGAM COLONY KORBA DISTT KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 165</u>

F.No. N-11013/4340/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Yashwant Kumar Sahu, Advocate Sh. Radheshyam Sahu Sanjay Nagar Shikshak Colony Kurud ,DHAMTARI,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 166</u>

F.No. N-11013/4341/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SHASHIKANT LANJEWAR, Advocate Sh. H V LANJEWAR QTR NO. 54 SEC II, EKTA NAGAR GUDHIYARI, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 167</u>

F.No. N-11013/4342/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Virendra Shrivastava, Advocate Sh. Nagendra Kumar Shrivastava Sita Palace, Gandhi Chowk Kurud ,DHAMTARI,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 168</u>

F.No. N~11013/4343/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SHIV SHANKAR SINGH, Advocate Sh. SADASHIV SINGH MISSION CHOWK ,SURGUJA,CHHATTISGARH

AMBIKAPUR

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) **DEPUTY LEGAL ADVISER &** COMPETENT AUTHORITY

<u>Sr.No. 169</u>

F.No. N-11013/4344/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. KULDEEP KUMAR SHARMA, Advocate Sh. SHUKHNANDAN PRASAD CHANDAN AWAS 3 45 RAJKISHOR NAGAR BILASPUR, BILASPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 170</u>

F.No. N-11013/4345/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MAHENDRA KUMAR JAIN, Advocate Sh. LATE DAYAL CHAND JAIN VEERNARAYAN WARD GEEDAM TH-GEEDAM DANTEWADA ,DANTEWADA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 171</u>

F.No. N-11013/4346/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SHYAM LAL GUPTA, Advocate Sh. SHANKAR PRASAD GUPTA KAILASH MOD SHEETLA WARD AMBIKAPUR ,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 172</u>

F.No. N~11013/4347/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RIYAZ ALI, Advocate Sh. akbar ali BADHAI PARA GIRI CHOWK WARD TATYAPARA RAZA CYCLE STORE RAIPUR,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 173</u>

F.No. N-11013/4348/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. JHANAK RAM SAHU, **Advocate** Sh. Chunu Ram Sahu Ward 12, Bajrang Chowk Gariaband Ward 12, Bajrang Chowk Gariaband Civil Court Gariaband Chhattisgarh,GARIYABAND,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 174</u>

F.No. N-11013/4349/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. VINEETA YADAV, Advocate Sh. BANSHI LAL YADAV H NO 875-1 BEHIND QTR NO TF 126 CSEB COLONY PATHARRIPARA KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 175</u>

F.No. N-11013/4350/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. JANKRAM DEWANGAN, Advocate Sh. RAM KISUN BAJRANG CHOWK DEWANGAN MOHALLA MAIN ROAD KHORMORA KORBA DISTT KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 176</u>

F.No. N-11013/4351/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. KRISHNA KUMAR SAHU, Advocate Sh. BISI LAL SAHU SECTOR 02 STREET NO 02 NEAR SHAKTI MANDIR PROFESSOR COLONY RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 177</u>

F.No. N-11013/4352/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DESHRAM SAHU, Advocate Sh. LATE RAM LAL SAHU BEHIND OLD GOVT HOSPITAL BALODA BAZAR BALODA BAZAR,BALODA BAZAR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 178</u>

F.No. N-11013/4353/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. BINAYAK KUMAR SAHU, Advocate Sh. BHUGESHWAR PRASAD SAHU WARD NO 68 BASTALL BHAGWA TALAB NEAR GANESH MANDIR RAIPURA RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 179</u>

F.No. N-11013/4354/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DEEPA SONI, Advocate Sh. LT RAM ASRE SONI GANDHI CHOWK BALODA BAZAR BALODA BAZAR,BALODA BAZAR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 180</u>

F.No. N-11013/4355/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. VINAY KUMAR BHOI, Advocate Sh. DURLABH BHOI 21 SECTOR 02 STREET 05 PROFESSOR COLONY RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 181</u>

F.No. N-11013/4356/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SHIV NARAYAN SAHU, Advocate Sh. BALRAM SAHU HATHANIPARA WARD BHATAPARA TEHSIL~ BHATAPARA,BALODA BAZAR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 182</u>

F.No. N-11013/4357/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. bhupendra rathod, **Advocate** Sh. shri kesav ji rathod Station Road Mahasamund Station Road Mahasamund mahasamund, MAHASAMUND, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 183</u>

F.No. N-11013/4358/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAJENDRA TIWARI, Advocate Sh. PARASNATH TIWARI WARD NO 21, NADI PAR AMBIKAPUR ROAD MANENDRAGARH,KOREA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 184</u>

F.No. N-11013/4359/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. VARSHA SOWALE, Advocate Sh. LATE V. K. SOWALE LCH 11 SHAHID BHAGAT SINGH COLONY SECL KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 185</u>

F.No. N-11013/4360/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANTU PRASAD SAHU, Advocate Sh. DHARAM LAL SAHU BEHIND SECTOR 7 DAIHAN PARA BALCO NAGAR KORBA ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

Sr.No. 186

F.No. N-11013/4361/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. GIRIRAJ AGRAWAL, Advocate Sh. LATE SUBODH KUMAR AGRAWAL BEHIND CHARAPANI HIGH SCHOOL WARD NO 21 BALODA BAZAR BALODA BAZAR, BALODA BAZAR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 187</u>

F.No. N-11013/4362/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. vidya sagar singh, **Advocate** Sh. late lal bihari singh devigunj road, Ram charitra marg ambikapur ,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 188</u>

F.No. N-11013/4363/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. TIKAM RAM SAHU, Advocate Sh. ITWARI RAM SAHU AMA PARA PITAIBAND ROAD RAJIM,GARIYABAND,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 189</u>

F.No. N-11013/4364/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. KAILASH PRASAD PANDEY, Advocate Sh. NARMADA PRASAD PANDEY WARD NO 10 PETROL PUMP KE PASS MANENDRAGARH,KOREA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 190</u>

F.No. N~11013/4365/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DILEEP KUMAR THAKUR, Advocate Sh. L.S. THAKUR IN FRONT OF GOVT. DEGREE COLLEGE CHITALANKA SOUTH BASTAR ,DANTEWADA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 191</u>

F.No. N-11013/4366/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. UDAY PRAKASH SINHA, Advocate Sh. BAIJANATH PRASAD LAL HOUSE NO. 218 PAKERPARA KAROULI LUNDRA,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 192</u>

F.No. N~11013/4367/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. BABULAL DUBEY, Advocate Sh. GOPAL PRASAD DUBEY D ROAD KRISHNAPURI COLONY DEVPURI RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 193</u>

F.No. N-11013/4368/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. GOPAL, Advocate Sh. RAM SUMER AT AND PO~ NAGPUR VIA MANENDRAGARH ,KOREA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 194</u>

F.No. N-11013/4369/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ANITA CHACKO, Advocate Sh. LATE P. C. CHACKO QTR NO B~10 HOUSING BOARD COLONY BALCO NAGAR KORBA ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 195</u>

F.No. N-11013/4370/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANTOSH KUMAR WASTRAKAR, Advocate Sh. SEETU RAM WASTRAKAR HO NO 720 K OLD POWAR HOUSE TORWA DR.A K BENARJI KE SAMNE,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 196</u>

F.No. N-11013/4371/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAJESHWAR DIWAN, Advocate Sh. GHURAOO RAM BUDHWARI BAZAR NEAR GANDI PUTLA KORBA DISTT KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 197</u>

F.No. N~11013/4372/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 14th Sep, 2018

То

Sh./Ms. kanhaiya lal sahu, Advocate Sh. RAM AWTAR SAHU VILLAGE ,SURGUJA,CHHATTISGARH

LAKHANPUR

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) **DEPUTY LEGAL ADVISER &** COMPETENT AUTHORITY

<u>Sr.No. 198</u>

F.No. N-11013/4373/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. THANWAR RAM SAHU, Advocate Sh. RAMJI SAHU NEAR ELECTRICITY OFFICE BEHIND BALAJI BOYS HOSTEL JHANDA CHOWK SHIVAJI NAGAR DALDAL SEONI POST SADDU,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 199</u>

F.No. N-11013/4374/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANTOSH KUMAR VERMA, Advocate Sh. shri dukhu ram verma NEAR OLD EMPLOYMENT ECHANGE KHADI BHANDAR CAMPUS PANDRI TARAI RAIPUR,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 200</u>

F.No. N-11013/4375/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANJAY KUMAR DIWAN, Advocate Sh. K N DIWAN H NO C 7 BY 5 SECTOR 4 UDYA SOCIETY TATIBANDH, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 201</u>

F.No. N-11013/4376/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MANOHAR LAL SAHU, Advocate Sh. MAHESH RAM SAHU VILLAGE- MANOHARPUR POST OFFICE ~ MANOHARPUR TAHSIL ~ LORMI,MUNGELI,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 202</u>

F.No. N-11013/4377/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ASHOK SINGH, Advocate Sh. PARAS NATH SINGH WARD NO 14 NORTH JHAGRAKHAND COLLIERY MANENDRAGARH,KOREA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 203</u>

F.No. N-11013/4378/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. NAVIN KUMAR SAHU, Advocate Sh. LATE GANPAT RAM SAHU 68~7~C NEHRU NAGAR WEST BHILAI,DURG,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 204</u>

F.No. N-11013/4379/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. GEND RAM KHARE, Advocate Sh. BHAGWAT PRASAD LIG ~ 234 SHIVAJI NAGAR KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 205</u>

F.No. N-11013/4380/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. PRASHANT KUMAR MANIKPURI, Advocate Sh. Satya Prakash Manikpuri House 35, Gauravpath Gariaband,Chhattisgarh Gauravpath Gariaband,Chhattisgarh Civil Court Gariaband, Chhattisgarh,GARIYABAND,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 206</u>

F.No. N-11013/4381/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DEVENDRA SINGH THAKUR, Advocate Sh. R R SINGH NEW SUBHASH NAGAR DHAMTARI ROAD TIKRAPARA RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 207</u>

F.No. N-11013/4382/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. BALRAM KUMAR SHARMA, Advocate Sh. MANOHAR LAL SHARMA SHANTINAGAR SHIVNANDANPUR BISHRAMPUR,SURAJPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 208</u>

F.No. N-11013/4383/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. KALYAN JI KALAMKAR, Advocate Sh. Ramrao Kalamkar EWS FF 137 BLOCK 12 ABHILASHA PARISAR TIFRA BILASPUR,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 209</u>

F.No. N-11013/4384/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SURESH KUMAR SINGH, Advocate Sh. BHIMPAL SINGH QTR NO H 6 SADA COLONY BALCO NAGAR KORBA DISTT KORBA,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 210</u>

F.No. N~11013/4385/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ANWAR ULLAH KHAN, Advocate Sh. SHER KAHAN ABDULL KADIR TALA PARA ROAD TAIBA CHOWK NEAR PRAJPATI BRAMKUMARI BILASPUR, BILASPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 211</u>

F.No. N-11013/4386/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAJENDRA KUMAR MALHOTRA, Advocate Sh. BHUNESHWAR PRASAD DR RAJENDRA NAGAR WARD NO 42 NEAR KRISHNA FANCY STORE, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

Sr.No. 212

F.No. N-11013/4387/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ALOK KUMAR DUBEY, Advocate Sh. LATE. MURARI LAL DUBEY RAVI RESIDENCY NEAR HATA GROUND PRATAP DEV WARD JAGDALPUR,BASTAR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 213</u>

F.No. N-11013/4388/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MRITYUNJAYA SINHA, Advocate Sh. SHAMBHU SHARAN SINHA Q.N. 47 FUNDURDIHARI DURGA MANDIR GALI GODHANPUR,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 214</u>

F.No. N-11013/4389/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. NARENDRA MOHAN KHARE, Advocate Sh. Jagdish Chandra Khare House 517, Ward 15 Gariaband, Chhattisgarh Ward 15 Gariaband, Chhattisgarh Civil Court Gariaband, GARIYABAND, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 215</u>

F.No. N-11013/4390/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. BRIJMOHAN JOSHI, Advocate Sh. KEDARNATH JOSHI HNO 36 WARD NO 37 BRAHAMAN PARA RAJNANDGAON, RAJNANDGAON, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 216</u>

F.No. N-11013/4391/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DINESH KUMAR PRASAD, Advocate Sh. CHHABINATH SAHU BILASPUR ROAD LAXMIPUR AMBIKAPUR ,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 217</u>

F.No. N-11013/4392/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DINDYAL DONGARE, Advocate Sh. DEVI PRASAD DONGARE WARD NO 14 VILLAGE~ SARDHA TAHSIL ~ LORMI,MUNGELI,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 218</u>

F.No. N-11013/4393/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ram vifal ram rajwade, **Advocate** Sh. JAGANNATH RAM RAJWADE RAJWADE BHAWAN PATELPARA WARD 09 AMBIKAPUR SARGUJA,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 219</u>

F.No. N-11013/4394/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. ABHAY KUMAR GUPTA, Advocate Sh. RAJENDRA PRASAD MAHA SAKTI CHOWK FIRNGI PARA KARGI ROAD KOTA BILASPUR BILASPUR, BILASPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

Sr.No. 220

F.No. N-11013/4395/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANDEEP SONI, Advocate Sh. SHRI BHIMSEN SONI BACK SIDE OF SHITLA TEMPLE SHANTI VIHAR COLONY DAGANIYA RAIPUR,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 221</u>

F.No. N-11013/4396/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAKESH KUMAR LANJHIYANA, Advocate Sh. LATE DASRU WARD 31, SONI MOHHLA DADARKHURD ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 222</u>

F.No. N-11013/4397/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. VISHAL KUMAR DUBEY, Advocate Sh. VINOD KUMAR DUBEY NEAR PATRAKAR BHAWAN NAYA PARA JAGDALPUR, BASTAR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

Sr.No. 223

F.No. N-11013/4398/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. PRATIBHA RATHORE, Advocate Sh. BABU LAL RATHORE SHRI SARAYU ENTERPRISES INFRONT OF RAVISHANKAR SHUKLA STADIUM RAIPUR, RAIPUR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 224</u>

F.No. N-11013/4399/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANTOSHI KAIWART, Advocate Sh. SAHETRAM KAIWART PURANI BASTI KAIWART PARA AKALTARA DIST JANJGIR CHAMPA JANJGIR-CHAMPA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 225</u>

F.No. N-11013/4400/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. AROBINDA HALDER, Advocate Sh. ANIL HALDER ASHRAM PARA SATYANANDA PALLI PAKHANJORE,KANKER,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

Sr.No. 226

F.No. N-11013/4401/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. PRAKASH CHANDRA AWASTHI, Advocate Sh. MAHESH KUMAR AWASTHI AT-PAREWAPALI, PO~ NISTIGUDA PS-TAH-DEOBHOG DIST-GARIYABAND,GARIYABAND,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 227</u>

F.No. N-11013/4402/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SURESH KUMAR JAISWAL, Advocate Sh. SHATRUHAN PRASAD WARD NO 10 RANIGAON TAHSIL CHOWK LORMI,MUNGELI,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 228</u>

F.No. N-11013/4403/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SHASHIKANT SONKAR, Advocate Sh. KALLU RAM SONKAR VILL PALI PO PALI DIST KORBA KORBA CG ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 229</u>

F.No. N-11013/4404/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. JAGARNATH PRASAD GUPTA, Advocate Sh. LAXMAN SAW H.N. 170 KHA SIKARI ROAD, BOURIPARA AMBIKAPUR,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 230</u>

F.No. N-11013/4405/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Shrawan kumar gupta, Advocate Sh. late ganesh prasad sadar road ambikapur ,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 231</u>

F.No. N-11013/4406/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MD ANISH BABU ANSARI, Advocate Sh. JAMALUDDIN NEAR MASJID, WARD NO. 6, MOUHARPARA MANENDRAGARH,KOREA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 232</u>

F.No. N~11013/4407/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANJAY BHARAT, Advocate Sh. SHIV RAM BHARAT MAIN ROAD NEAR RAILWAY STATION BISHRAMPUR PO BISHRAMPUR,SURAJPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 233</u>

F.No. N-11013/4408/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAJKUMAR SONI, Advocate Sh. LATE SHRI SUKHRU PRASAD SONI KANKALI PARA BRAMHAN PARA WARD NO 58 RAIPUR,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 234</u>

F.No. N-11013/4409/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Ms.SAVITA RAJWADE, Advocate Sh. BALDEO RAJWADE RAJWADE BHAWAN PATELPARA WARD 09 AMBIKAPUR SARGUJA,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 235</u>

F.No. N-11013/4410/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. PRADEEP KUMAR GARG, Advocate Sh. LT. KRISHNA KUMAR GARG WARD NO 16 SHIVNANDANPUR PO BISHRAMPUR BISHRAMPUR,SURAJPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 236</u>

F.No. N-11013/4411/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Pradip Kumar Sharma, Advocate Sh. Baldeo Prasad Sharma Digvijay Chowk Brahman Para Ward No. 37,RAJNANDGAON,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 237</u>

F.No. N-11013/4412/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Ajay Kumar Rajwade, **Advocate** Sh. Madan Mohan Rajwade Devnandan Nagar, Phase 2 Seepat Road Bilaspur,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 238</u>

F.No. N-11013/4413/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SANJAY KUMAR SHAH, Advocate Sh. RAGHUBIR SHAH H NO 580~1 BAGINDABHAR WARD NO 32 NEAR SP BANGLOW ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 239</u>

F.No. N-11013/4414/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. VIPIN KUMAR JAISWAL, Advocate Sh. SHAMBHU PRASAD JAISWAL NA NIGHT CHOWK, KEDARPUR AMBIKAPUR,SURGUJA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 240</u>

F.No. N-11013/4415/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Gopal Dixit, Advocate Sh. Shivnath Dixit MAA DANTESHWARI VIHAR MAIN ROAD KONDAGAON,KONDAGAON,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 241</u>

F.No. N-11013/4416/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Abhijit Sarkar, Advocate Sh. Ardhendu Sarkar LIG 120 A, Dindayal Awas Bahatari Bilaspur,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 242</u>

F.No. N-11013/4417/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. HARJEET SINGH KUKREJA, Advocate Sh. Shri Gurujux Singh Kukreja ward no 14 infront of nagar panchayat pendra,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 243</u>

F.No. N-11013/4418/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. DINESH MITTAL, Advocate Sh. BAJRANG LAL MITTAL OLD SADAR BAZAR HATRI CHOWK RAIGARH,RAIGARH,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 244</u>

F.No. N-11013/4419/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAJU DAS, Advocate Sh. RAM PRASAD QTR NO 492 DEPARTMENTAL COLONY BISHRAMPUR PO BISHRAMPUR,SURAJPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 245</u>

F.No. N-11013/4420/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SARITA PANDEY, Advocate Sh. GIRIJA KUMAR DUBEY E-586 KAILASH VIHAR HTPP COLONY DARRI ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 246</u>

F.No. N-11013/4421/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. MANOJ KUMAR TIWARI, Advocate Sh. RAJBIHARI TIWARI VIDIYUT NAGAR WARD NO 12 NAGAR PALIKA PARISHAD TIFRA BILASPUR,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 247</u>

F.No. N-11013/4422/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. PRASHANT DUTTA, Advocate Sh. KIRAN PRABHAT DUTTA SWAMI VIVEKANAND WARD SARGIPAL PARA KONDAGAON,KONDAGAON,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 248</u>

F.No. N-11013/4423/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. SHAILENDRA CHATURVEDI, Advocate Sh. HARI HAR PAASAD CHATURVEDI WARD NO 10 NEAR JAIN TEMPLE PENDRA,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 249</u>

F.No. N-11013/4424/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. Anil Kumar Goyal, **Advocate** Sh. Om Prakash Goyal Opposite of State Bank of India Main Road Surajpur,SURAJPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 250</u>

F.No. N-11013/4425/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RANJANA DUTTA, Advocate Sh. M.L. CHAUDHURI LIG ~ 72 PHASE ~ 2 R P NAGAR KORBA ,KORBA,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 251</u>

F.No. N-11013/4426/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. PREETAM KAUR MOTWANI, Advocate Sh. JAGAT SINGH GANGA NAGAR WARD GEEDAM ROAD JAGDALPUR BASTAR, BASTAR, CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 252</u>

F.No. N-11013/4427/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. LOLUGU ESWAR RAO, Advocate Sh. LOLUGU RAM KRISHNA HOUSE NO 132 D DUA GALI JAGDALPUR ,BASTAR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 253</u>

F.No. N-11013/4428/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. RAKESH GEDAM, Advocate Sh. G B GEDAM INDIRA COLONY TARBAHAR BILASPUR,BILASPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 254</u>

F.No. N-11013/4429/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 14th Sep, 2018

То

Sh./Ms. AJAY KUMAR SHARMA, Advocate Sh. SHANKAR DAYAL SHARMA U~42 DUBEY COLONY MOWA,RAIPUR,CHHATTISGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY